COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 256 OF 2015

Dated: 10th May, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Damodar Valley Corporation Appellant(s)

Vs.

Delhi Transco Ltd &Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran

Mr. Pulkit Agarwal Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Vishnu S. Pillai

Mr. S. K. Chaturvedi for R-1

Mr. Alok Shankar for CERC

Mr. R.B. Sharma for R-3

<u>ORDER</u>

Mr. R.B. Sharma Learned counsel appearing for Respondent No.3 has filed his written submissions. The same is taken on record.

List this matter for hearing on <u>01.06.2018</u>, as agreed by the learned counsel appearing for both the sides.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil) Judicial Member

Bn/pr